

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CHIDANAND SHARES AND STOCK SERVICES LIMITED

1.	Name of Corporate Person	CHIDANAND SHARES AND STOCK SERVICES LIMITED
2.	Date of Incorporation of Corporate Person	10/05/1996
3.	Authority under which Corporate Person is Incorporated/registered	Registrar of Companies -Ahmedabad
4.	Corporate Identity Number / Limited Liability Identity Number	U67120GJ1996PLC029582
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	Opp Laxmi Cinemadabhan Bhagol Station Road, Nadiad, Gujarat, India, 387001
6.	Liquidation Commencement Date of Corporate Person	23rd June, 2025
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	CS & IP Keyur J. Shah 1007, Sun Avenue One, Bhudarpura, Ayojannagar, Manekbaug, Ahmadabad, Gujarat ,380015 Email: cs.keyurshah@gmail.com Phone: 7434852508 Registration No.: IBBI/IPA-002/IP-N00244/2017-18/10729
8.	Last Date for Submission of Claims	23 rd July, 2025

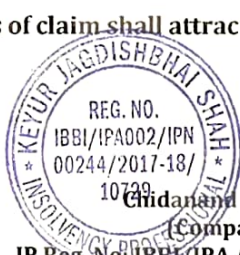
Notice is hereby given that the Chidanand Shares and Stock Services Limited has commenced voluntary liquidation on 23rd June, 2025.

The stakeholders of Chidanand Shares and Stock Services Limited are hereby called upon to submit a proof of their claims, on or before 23rd July, 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 25th June, 2025
Place: Ahmedabad



CS & IP Keyur J. Shah
Liquidator

Chidanand Share and Stock Services Limited
(Company under voluntary liquidation)
IP Reg. No: IBBI/IPA-002/IP-N00244/2017-18/10729
AFA Number: AA2/10729/02/311225/203541
AFA valid upto 31/12/2025